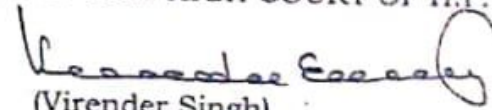


**SELECT LIST IN ORDER OF MERIT FOR THE POST(S) OF ADDITIONAL DISTRICT AND SESSIONS JUDGE(S) BY DIRECT RECRUITMENT-2019**

| Sr. No. | Roll No. | Name and address of the Candidate   | Remarks.                 |
|---------|----------|---|--------------------------|
| 1.      | 1902     | Shri Parkash Chand Rana @ P.C. Rana, S/O Shri Soda Ram Rana, House No. 502/1, Milk Colony, Dhanas, Sector-14 (West), Chandigarh-160014. | 1st Position             |
| 2.      | 2257     | Shri Dhuru Thakur, S/O Shri R.S. Thakur, Earmarked R/o Sr. Civil Judge-cum-ACJM, Amb, District Una, H.P.-177203                         | 2 <sup>nd</sup> Position |
| 3.      | 2025     | Shri Harish Sharma, S/O Shri Devi Dutt Sharma, DD Sharma Niwas, Cemetery Road, Sanjauli, Shimla, H.P.-171006                            | 3 <sup>rd</sup> Position |
| 4.      | 1903     | Shri Pankaj Sharma, S/O Shri Narain Lal Sharma, 1230, Phase-2, Urban Estate, Patiala, Punjab-147002.                                    | 4 <sup>th</sup> Position |
| 5.      | 2181     | Shri Lakhwinder Singh Sood, S/O Late Shri Amar Singh Sood, House No. 132, Block 1, Sarabha Nagar, Ludhiana, Punjab-141001.              | 5 <sup>th</sup> Position |
| 6.      | 1920     | Shri Anuj Sharma, S/O Shri Jagdish Ram Sharma, House No. 43/1, Behind Police Station, Ghumarwin, District Bilaspur, H.P.-174021         | 6 <sup>th</sup> Position |

Note:- Candidate holding second position, namely, Sh. Dhuru Thakur (Roll No.2257) is a Judicial Officer and the matter qua his eligibility is subjudice. As ordered by the Hon'ble Supreme Court in Civil Appeal No.1867/2006 titled Malik Mazhar Sultan & Anr. Vs. U.P. Public Service Commission through its Secretary & Ors. and in Special Leave Petition (C) No.14156/2015, titled Dheeraj Mor Vs. Hon'ble High Court of Delhi, one post in the cadre of District Judges/Additional District Judges by way of direct recruitment has been kept vacant.

BY ORDER OF THE HIGH COURT OF H.P.

  
 (Virender Singh)  
 Registrar General